

**GOVERNMENT OF INDIA**  
**MINISTRY OF RAILWAYS**  
**RAJYA SABHA**  
**QUESTION NO 12.11.2010**  
**ANSWERED ON**  
**VACANT POSTS IN RAILWAYS .**

587

SHRI R.C. SINGH

Will the Minister of COALCOALCOALCOALRAILWAYS be pleased to state :-

- (a) whether it is a fact that due to 86,108 safety related posts lying vacant in the Railways, the number of accidents are on the rise;
- (b) whether it is also a fact that the CAG has also taken a strong exception to this; and
- (c) the reasons that despite formulating a Corporate Safety Plan, the Railways is not able to fill up the vacancies?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI E. AHAMED)

(a) to (c): A statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 587 BY SHRI R.C. SINGH TO BE ANSWERED IN RAJYA SABHA ON 12.11.2010 REGARDING VACANT POST IN RAILWAYS

(a) The number of vacant posts in safety category as on 01.04.09 is 89024. The number of consequential train accidents excluding cases of trespassing at unmanned level crossing has decreased from 129 in 2007-08 to 115 in 2008-09 and further to 100 in 2009-10. The number of vacancies do not have a direct correlation to the number of accidents.

(b) and (c): Comptroller and Auditor General of India in its recommendation has stated that Indian Railways should fill up all safety category posts. Arising and filling up of vacancies is a continuous process. The policy of the railway administration is to fill up available vacancies promptly as per laid down procedure. New recruitment policy has been framed and notifications for filling up of many of the safety and operational posts have already been issued.